IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

		C.P. No. 98(ND)/2016
IN THE MATTER OF:		
Ashish Kubhal & Ors.		Petitioners
v.		
M/s. Manila Resorts Pvt.	Ltd. &	OrsRespondents
SECTION: UNDER SEC	TION 2	41/242
		Order delivered on 19.09.2017
Coram:		
CHIEF JUSTICE M.M. KUN	1AR	
Hon'ble President		
R. VARADHARAJAN		
Hon'ble Member (J)		
For the Petitioner(s)	:	
For the Respondent(s)	•	Mr. Apar Gupta, Ms. Garima Jain & Ms. Disha Gupta, Advocates
		Mr. Ramesh Singh & Mr. Deepak Goyal, Advocates
		Mr. S. Jahani & Ms. Sruti Bisht, Advocates for Respondent
		No. 2 & 9

ORDER

For order, see C.P. No. 129(ND)/2016

19.09.2017 VINEET